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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1108/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Okasa Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

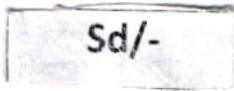
| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-----------------|----------------------------|-----------|
| | RAJESTH SHASTRI | Advocate for Petitioner | Loyalsbd |

ORDER

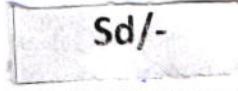
CSP No.1108/230-232/NCLT/MB/MAH/2017

CSP No.1110/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 21.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)